

PAPERS LAID ON THE TABLE**Accounts (2010-11) of the NIPER, S.A.S. Nagar (Mohali) and related papers**

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Accounts of the National Institute of Pharmaceutical Education and Research (NIPER), S.A.S. Nagar (Mohali), for the year 2010-11, and the Audit Report thereon, under sub-section (4) of Section 23 of the National Institute of Pharmaceutical Education and Research Act, 1998.

[Placed in Library. See No. L.T. 7379/15/12]

- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

...(Interruptions)...

I. Notification of the Ministry of Human Resource Development**II. Report and Accounts (2009-10 & 2010-11) of various Institutes, University Mandal Abhiyans, Council and Societies and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAJEEV SHUKLA): Sir, on behalf of Shrimati D. Purandeswari, I lay on the Table—

- I. (1) A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Higher Education) Notification F. No. 1-7/2007(CPP-1/C), dated the 26th March, 2012, publishing the University Grants Commission [Affiliation of Colleges by Universities] (1st Amendments) Regulations, 2012, under Section 28 of the University Grants Commission Act, 1956, alongwith delay statement.

[Placed in Library. See No. L.T. 7316/15/12]

- (2) A copy each (in English and Hindi) of the following Notifications of the Ministry of Human Resource Development (Department of Higher Education), under Section 24 of the All India Council for Technical Education Act, 1987:—
 - (i) F. No. 37 – 3/Legal/2012, dated the 7th June, 2012, publishing the All India Council for Technical Education (Establishment of Mechanism for Grievance Redressal) Regulations, 2012.

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- (ii) F. No. S.O. 37 – 3/Legal/2012, dated the 25th June, 2012, publishing the All India Council for Technical Education (Information for Maintenance of Standards and Conduct of Inspection of Technical Entities of Universities) Regulations, 2012.

[Placed in Library. *See* No. L.T. 7300/15/12]

- II. (1) (i) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 23 of the Indian Institutes of Technology Act, 1961:—

- (a) Annual Accounts of the Indian Institute of Technology Madras (IITM), Chennai, for the year 2010-11, and the Audit Report thereon.
- (b) Annual Accounts of Indian Institute of Technology, Rajasthan, Jodhpur, for the year 2010-11, and the Audit Report thereon.

[Placed in Library. *See* No. L.T. 7292/13/12]

- (ii) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

- (2) A copy each (in English and Hindi) of the following papers—

- (i) (a) Annual Accounts of Rajiv Gandhi University, Doimukh, Arunachal Pradesh, for the year 2010-11 and the Audit Report thereon, under sub-section (4) of under Section 34 of the Rajiv Gandhi University Act, 2006.

[Placed in Library. *See* No. L.T. 7311/15/12]

- (b) Statement giving reasons for the delay in laying the papers mentioned at (i)(a) above.
- (ii) (a) Annual Accounts of the Kendriya Hindi Shikshan Mandal, Agra, for the year 2010-11, and the Audit Report thereon.
- (b) Review by Government on the Audit Report of the Kendriya Hindi Shikshan Mandal.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above.

[Placed in Library. *See* No. L.T. 7281/15/12]

- (iii) (a) Annual Report of the Atal Bihari Vajpayee-Indian Institute of Information Technology and Management (ABV-IIIT & M), Gwalior, for the year 2010-11.

- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above.

[Placed in Library. See No. L.T. 7276/15/12]

- (iv) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan, UT of Puducherry, for the year 2010-11, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (iv) (a) above.

[Placed in Library. See No. L.T. 7310/15/12]

- (v) (a) Annual Report and Accounts of the State Society of Uttarakhand implementing Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Uttarakhand, for the year 2010-11, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (v) (a) above.

[Placed in Library. See No. L.T. 7282/15/12]

- (vi) (a) Annual Report and Accounts of the State Society of Karnataka implementing Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Karnataka, for the year 2010-11, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.

[Placed in Library. See No. L.T. 7283/15/12]

- (c) Statement giving reasons for the delay in laying the papers mentioned at (vi) (a) above.
- (vii) (a) Annual Report and Accounts of the State Society of Uttar Pradesh implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Uttar Pradesh, for the year 2010-11, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.

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- (c) Statement giving reasons for the delay in laying the papers mentioned at (vii) (a) above.

[Placed in Library. *See* No. L.T. 7277/15/12]

- (viii) (a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA) Authority, Punjab, for the year 2010-11, together with the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (viii) (a) above.

[Placed in Library. *See* No. L.T. 7464/15/12]

- (ix) (a) Annual Report and Accounts of the State Society of Gujarat implementing Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Gujarat, for the year 2010-11, together with the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (ix) (a) above.

[Placed in Library. *See* No. L.T. 7465/15/12]

- (x) (a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Madhya Pradesh Madhyamik Shiksha Abhiyan Samiti, Bhopal, for the year 2010-11, together with the Auditor's Report on the Accounts.

- (b) Review by Government on working of the above Society.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (x) (a) above.

[Placed in Library. *See* No. L.T. 7290/15/12]

- (xi) (a) Annual Report and Accounts of the State Society of Orissa implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Orissa Madhyamik Shiksha Mission, for the year 2009-10, together with the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (xi) (a) above.

[Placed in Library. See No. L.T. 7285/15/12]

- (xii) (a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Assam, for the year 2009-10, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xii) (a) above.

[Placed in Library. See No. L.T. 7284/15/12]

- (xiii) (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Indore, for the year 2010-11, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xiii) (a) above.

[Placed in Library. See No. L.T. 7287/15/12]

- (xiv) (a) Forty-ninth Annual Report and Accounts of the Indian Institute of Management (IIM), Ahmedabad, for the year 2010-11, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xiv) (a) above.

[Placed in Library. See No. L.T. 7288/15/12]

- (xv) (a) Annual Report and Accounts of the Rajasthan Council of Elementary Education, Jaipur, for the year 2010-11, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xv) (a) above.

[Placed in Library. See No. L.T. 7312/15/12]

[Shri Rajeev Shukla]

- (xvi) (a) Annual Report and Accounts of the Chhattisgarh Mahila Samakhya Society, Raipur, for the year 2010-11, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xvi) (a) above.

[Placed in Library. *See* No. L.T. 7275/15/12]

- (xvii) (a) Annual Report and Accounts of the Kerala Mahila Samakhya Society, Trivandrum, for the year 2010-11, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xvii) (a) above.

[Placed in Library. *See* No. L.T. 7279/15/12]

- (xviii) (a) Annual Report and Accounts of the Uttar Pradesh Mahila Samakhya Society, Lucknow, for the year 2010-11, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xviii) (a) above.

[Placed in Library. *See* No. L.T. 7277/15/12]

- (xix) (a) Annual Report and Accounts of the Gujarat Mahila Samakhya Society, Ahmedabad, for the year 2010-11, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xix) (a) above.

[Placed in Library. *See* No. L.T. 7278/15/12]

- (xx) (a) Annual Report and Accounts of the Sarva Shikshana Abhiyana Samiti, Karnataka, for the year 2010-11, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (xx) (a) above.

[Placed in Library. See No. L.T. 7306/15/12]

- (xxi) (a) Annual Report and Accounts of the Mizoram Education Mission Society, Aizwal, implementing the Model Schools Scheme, for the year 2009-10, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xxi) (a) above.

[Placed in Library. See No. L.T. 7303/15/12]

....(Interruptions)....

I. Notifications of Ministry of Agriculture

II. Report and Accounts (2010-11) of Punjab Agro Industries Corporation Limited, Chandigarh and related papers

III. Report and Accounts (2011-12) of NCUI, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT): Sir, I lay on the Table—

- I. (1) A copy (in English and Hindi) of the Ministry of Agriculture (Department of Agriculture and Cooperation) Notification No. G.S.R. 601 (E), dated the 31st July, 2012, publishing the Protection of Plant Varieties and Farmers' Rights (Recognition and Reward from the Gene Fund) Rules, 2012, under sub-section (1) (iii) of Section 39 of the Protection of Plant Varieties and Farmers' Rights Act, 2007.

[Placed in Library. See No. L.T. 7196/15/12]

- (2) A copy (in English and Hindi) of the Ministry of Agriculture (Department of Agriculture and Co-operation) Notification No. S.O. 1535 (E), dated the 9th July, 2012, notifying the specifications of certain customized fertilizers for manufacture by Nagatjuna Fertilisers and Chemicals Limited, under sub-section (6) of Section 3 of the essential Commodities Act, 1955.

[Placed in Library. See No. L.T. 7197/15/12]